

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 08

C.P. (IB)/1065(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Axis Bank Limited**

Vs

Digital Ventures Private Limited

For FC : Sr. Adv. Ashish Kamat i/b Saraf & Partners a/w Adv. Sairam Subramanian, Adv. Saloni Shah, Adv. Ananya Nair

For CD : Adv. Rohit Gupta a/w Adv. Abha Patel i/b Fortis India Law

Section 7 of IBC

ORDER

List this matter on 03.05.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)